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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 656/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY, 2018, 10:30 A.M

| Name of the Company | Blue-Brique Reality Pvt. Ltd. -Vs- ROC, WB | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 252(3) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) Debarjan Saha, Adv. Petitioner Saha
10/7/2018

S.No.09 – Appeal No.656/KB/2018 – Blue-Brique Reality.

ORDER

Ld. Counsel appeared on behalf of the Appellant.

Let notice be issued to the Central Government, through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata, the Registrar of Companies, West Bengal and to the concerned Income Tax Authorities with PAN Number for filing their detail parawise reply within 30 days from the date of service with a copy in advance to the appellant. Thereafter rejoinder, if any, may be filed within 15 days.

Appellant is directed to serve a copy of the petition along with this order on the Central Government, through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata, the Registrar of Companies, West Bengal and to concerned Income Tax Authorities with PAN No. and file affidavit of service within 7 days from today.

Fix on **13th August, 2018.**



(Madan B. Gosavi)
Member (Judicial)